

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2825
TO BE ANSWERED ON 17TH MARCH, 2026**

AMOUNT PAID TO PRIVATE HOSPITALS UNDE AB-PMJAY

2825. # DR. BHIM SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the amount paid to private hospitals under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) during the last three years and till date, year-wise and Statewise; and
- (b) whether any complaints have been received regarding irregularities in the above payments, pending claims or quality-related issues, if so, the details of actions taken thereon?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) & (b): Under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), the settlement of claims is a regular and uninterrupted process and claims are settled by respective State Health Agencies as per claim adjudication guidelines issued by National Health Authority. Further, for timely settlement of claims, the permissible turnaround time is within 15 days of claim submission for intra-state hospitals (hospitals located within the State) and within 30 days of claim submission in case of portability claims (hospitals located outside the State).

Under AB-PMJAY, claims submitted by the empanelled hospitals are scrutinized based on the clinical documents, investigation reports and other supporting records, in accordance with the prescribed standard treatment guidelines. For any irregularities in payments, pending claims or quality-related issues, a hospital-specific toll-free helpline number 14413 has been set-up to address the concerns of hospitals on a real-time basis.
